

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.371
TO BE ANSWERED ON THE 5TH FEBRUARY, 2019

COMPENSATION TO FARMERS AFFECTED BY CYCLONE TITLI

371. SHRI KESINENI NANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps being taken by the Government to compensate the farmers in Andhra Pradesh for loss in yield and damage to crops due to cyclone Titli in the State;
- (b) whether the Government has extended any financial package to farmers affected by the cyclone in Andhra Pradesh, if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): On receipt of Memorandum from the State Government of Andhra Pradesh in the wake of cyclone 'Titli' of 2018, an Inter-Ministerial Central Team (IMCT) was deputed for on the spot assessment of damage. Based on the report of IMCT, the High Level Committee (HLC), in its meeting held on 06.12.2018 approved financial assistance of Rs. 539.52 crore from National Disaster Response Fund (NDRF), as per prescribed norms and scale. The financial assistance approved by the HLC is inclusive of Rs. 151.91 Crore approved towards agriculture/horticulture input subsidy. In addition, Rs. 458.10 crore was released by the Government of India to Government of Andhra Pradesh as Central share of SDRF for management of relief necessitated by natural disasters during 2018.

(c): Does not arise.
